IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S). No. 2345 of 2017

Asha Devi … … … Petitioner

Versus

The State of Jharkhand & Ors. … ... …. Respondents

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For Petitioner : Mr. Mrinal Kanti Roy, Advocate
For Resp.-State : A.C. to S.C.-III

06/ 06.09.2021 As prayed for, put up this case in 1st week of October.

(Dr. S.N. Pathak, J.)

Rohit/-